

1985-86 1.7%

1986-87 1.8%

1988-89 2.2%

Implementation of Indo-Sri Lanka Accord

440. SHRI P. KOLANDAIVELU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether devolution of powers to north and eastern provinces was restored according to the Indo-Sri Lanka Agreement; and

(b) if not, the action being taken by Government of India for implementing the accord in letter and spirit?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) The devolution of powers envisaged under the Indo-Sri Lanka Agreement has not been satisfactorily implemented in many areas of vital concern to the Tamil or North Eastern Province of Sri Lanka Government.

(b) The Government of India has been urging the Sri Lanka Government to implement the Agreement expeditiously. We have also pointed out that the 13th Amendment to the Sri Lankan Constitution falls short of Tamil aspirations.

[Translation]

Reopening of Dolomite Mines in Baradwar (M.P.)

441. DR. PRABHAT KUMAR MISHRA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Dolomite from Baradwar in

Madhya Pradesh was being used by Rourkela Steel Plant in the post;

(b) the action taken by Rourkela Steel Plant to reopen the Ispat Dolomite quarry, Baradwar; and

(c) the progress made in this regard so far;

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR): (a) Yes, Sir.

(b) and (c). Rourkela Steel Plant (RSP) have been making constant efforts to reopen the closed Baradwar Mines. These have not succeeded so far, for various reasons beyond the control of RSP. The tenders floated for selecting a suitable party to run the mines had to be canceled as none of the parties were found, during negotiations to meet the specifications. Fresh tenders had to be issued thereafter and this process was stayed by the order of a Court. The injunction has now been vacated. The bids received are in the process of finalisation, whereafter the mines can become operational.

[English]

Fixation of Emission Standards for Smoke Vapour ETC. for Old vehicles

442. SHRIMATI KISHORI SINHA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government has taken a decision regarding retiring of old vehicles under the new Motor Vehicles Act;

(b) if not, whether any emission standards are proposed to be laid down for those vehicles; and

(c) if so the details thereof?